

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/779/2020
NAME OF PETITIONER	:	Sandhu Roadlines Pvt Ltd
NAME OF RESPONDENT	:	Sugesan Transport Pvt Ltd
SECTION	:	Sec 9 of IBC 2016

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**ORDER**

Matter is called. There is no representation for both the parties.

As per the direction issued by this Adjudicating Authority dated 30.03.2021, the Petitioner was directed to take a notice on the Respondent and to file an affidavit of service in the Registry.

From the records, we understand that no affidavit of service has been filed in the Registry. Further, there is no representation for the Petitioner.

Hence, the Petition is **dismissed for non-prosecution.**

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)